

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 22.04.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	2394/2021	R.Yuvaraja (A1), S/o.Ramadoss	09/ 2021	CCB Madurai City	409 of IPC	24.02.2021	J.William Christopher
	01/2021 in Crlmp No.2394/2 021	S.Elanchezhian	09/ 2021	CCB Madurai City	409 of IPC	INTERVE NER	A.Siva Subramanian
2	2500/2021	Muthuramalingam (A1), S/o.Ramasamy Devar	317/ 2021	Avaniyap uram	294(b) 448 307 506(ii) of IPC @ 294(b) 452 302 & 506(ii) of IPC	15.04.2021	K.S.Duraipandian
3	2501/2021	Udhaya @ Udhaya Rekha (A3), W/o.Nagaraj	118/ 2021	Samayan allur	294(b) 109 306 of IPC and 4 of TNPWH Act	19.03.2021	P.N.Babu Rajendran
4	2502/2021	Vijayarajan, S/o.Marnadu	35/ 2021	Koodako vil	302 of IPC @ 201 34 and 302 of IPC	27.03.2021	G.Rajesh Khanna
5	2503/2021	Nagammal, W/o.Kovil	21/ 2021	Uthappan aickanur	174 Crpc @ 302 of IPC	19.02.2021	M.Kubendiran
6	2504/2021	Jeyakumar, S/o.Mayi	119/ 2021	Checkkan urani	273 328 of IPC r/w 7 20(1) COTPA Act 2003.	16.04.2021	M.Kubendiran

7	2505/2021	Saran, S/o.Suppaiah	43/ 2021	Keelavala vu	147 148 294(b) 341 and 302 of IPC	12.02.2021	K.Alagumalai
8	2506/2021	Ramasubramanian, S/o.Nagarajan	81/ 2021	S.S.Colo ny	174 Crpc @ 302 of IPC	28.01.2021	S.Jeevanandam
9	2507/2021	Arunkumar, S/o.Muthupandi	97/ 2021	Thideer Nagar	147 148 294(b) 506(ii) IPC Sec.3 of TNPPDL Act & Sec.4(a) of IES Act.1908. 25(1) (A) Arms Act.1959 & Sec.83(2) of JJ Act	31.03.2021	C.Karthikeya

ANTICIPATORY BAIL PETITIONS

10	2103/2021	1. Mahendran, S/o.Rajaram 2. Azhagarsami, S/o.Ramakrishnan 3. Ramu, S/o.Ramar	Not Know n/ 2021	CCB Madurai	120(B) 294(b) 465 467 468 471 420 447 506(ii) of IPC	AB	C.Senthamilselva n
	01/2021 in Crlmp No.2103/ 2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	Not Know n/ 2021	CCB Madurai City	120(B) 294(b) 465 467 468 471 420 447 506(ii) of IPC	INTERVE NER	N.Sathish Babu
11	2365/2021	1. Akalya, W/o.Ramki @ Ramakrishnan (A3) 2. Ramki @ Ramakrishnan (A4), S/o.Subramani	85/ 2021	Sedapatti	294(b) 366 and 506(i) of IPC	AB	M.Kubendiran

12	2456/2021	1. Pori Shanmugam(A1), S/o.Petchimuthu 2. Kalavathy (A2), W/o.Navaneethakrishnan 3. Navaneethakrishnan (A3), S/o.Aandiyannan Servai	224/2021	S.S.Colony	120(b) 406 420 442 506(ii) of IPC	AB	P.Padidurai
13	2486/2021	1. Rajesh @ Rajesh Sankar (A3), S/o.Chellapandian 2. Praveen Kumar (A4), S/o.Chellapandian	187/2021	Vadipatti	147 294(b) 323 506(i) IPC r/w 4 of TNPWH Act	AB	P.Kumaravel
14	2487/2021	Suresh(A5), S/o.Rajamanickam	187/2021	Vadipatti	147 294(b) 323 506(i) IPC r/w 4 of TNPWH Act	AB	P.Eswaran
15	2508/2021	1. Akkiniraj (A1), S/o.Karuppaiah 2. Pradhap (A2), S/o.Muthuraj 3. Ganthi @ Ganthiraja (A3), S/o.Ramaraj 4. Selvarani (A4), W/o.Akkiniraj	104/2021	Peraiyur	294(b) 323 324 506(ii) IPC & 4 of TNPWH Act 2002.	AB	G.Murugesan
16	2509/2021	Ramamoorthy, S/o.Raman	54/2021	Sindhupatti	147 148 294(b) 379(NP) 506(2) of IPC and 4 of TNPWH Act	AB	D.Sumathi
17	2510/2021	Balamurugan (A2), S/o.Angusamy	34/2021	Silaiman	120B, 399 of IPC	AB	D.Sumathi

18	2511/2021	1. Deivakani(A1) 2. Manoharan (A2)	221/ 2021	K.Pudur	406 420 294(b) 506(ii) of IPC	AB	T.Nagarajan
19	2512/2021	1.Yogaraj(A1), S/o.Devasahayam 2. Stephenraj(A2), S/o.Yogaraj 3. Shalini (A3), W/o.Arun 4. Tamilarasi (A4), W/o.Yogaraj 5. Vinoth (A5), S/o.Benjamin	345/ 2021	Sellur	147 148 294(b) 323 of IPC & 4 of TNPWH Act	AB	M.Manikandan
20	2513/2021	1. Chinna Madras @ Muthuraja (A2), S/o.Kumaraguru 2. Muthupetchi (A3), W/o.Kumaraguru	314/ 2021	Avaniyap uram	294(b) 354A 506(ii) IPC and 4 of TNPWH Act	AB	S.Karunakaran
21	2514/2021	1. S.Nainar Mohammed (A1), S/o.P.Sahul Hameed 2. S.Iman Begam (A2), W/o.P.Sahul Hammed 3. S.Sikkandar Wahith (A3), S/o.Sahabudeen 4. Jamaliya Banu (A4), W/o.Sahabudeen	105/ 2021	Austinpat ti	342 324 109 506(ii) of IPC r/w 4 of TNPWH Act	AB	R.Narayanan
22	2515/2021	Nagaraj, S/o.Azhagumalai	830/ 2015	Avaniyap uram	392 r/w 34 of IPC	AB	G.Sridhar
23	2516/2021	S.Selvakumar (A2), S/o.Sarkkil	63/ 2021	Kadupatti	147 148 294(b) 323 336 324 506(ii) of IPC and 4 of TNPWH Act	AB	R.Muthupandy

24	2517/2021	N.Natarajan, S/o.Nagarajan	117/ 2021	Thiruppa rankundr am	341 506(i) of IPC	AB	S.Jeyasingh
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CONDITION RELAXATION PETITION

25	2518/2021	1.Keerthika (A26), D/o.Thangam 2. Vellaisamy (A31), S/o.Subbaiah	79/ 2021	Kottampatti	147 148 186 189 294(b) 353 332 324 307 506(2) IPC r/w 3(1) of TNPPDL Act		K.Gunasekara Pandiyan
26	2519/2021	1. Amirthavalli (A9), W/o.Andiyappan 2. Thangam (A14), S/o.Subbiah 3. Ramayee (A25), W/o.Thangam 4. Vasantha (A28), W/o.ChinnaKaruppan	79/ 2021	Kottampatti	147 148 186 109 294(b) 353 332 324 506(2) IPC r/w 3(1) of TNPPDL Act		K.Gunasekara Pandiyan
27	2520/2021	1.Meena (A4), W/o.Kaadapandi 2. Lakshmi (A5), W/o.Senthil 3. Johncy Rani (A8), W/o.Ganesan 4. Vimala (A10), W/o.Kaliyappan 5. Pappa (A24), W/o.Vellaisamy 6. Sivaneshwari (A27), W/o.Selvaraj 7. Santhosh Kumar (A30), S/o.Kaadappan 8. Vanitha (A11), W/o.Periyakaruppan 9.Vellaisamy (A29), S/o.Silamban	79/ 2021	Kottampatti	147 148 186 189 294(b) 353 332 324 307 506(ii) IPC r.w 3(1) of TNPPDL Act		K.Gunasekara Pandiyan
28	2521/2021	Kathirvel, S/o.Manickam	2589/ 2020	Tallakulam	457 and 397 of IPC		P.Manimaran

29	2522/2021	J.Thajitha Parveen, W/o.Jelavuthin	2577/ 2020	Sellur	294(b) 323 498(A) 326(A) of IPC	Na.Manimaran
30	2523/2021	Mani (Mamamani) @ Manikandan	245/ 2021	Anna Nagar	342 294(b) 323 and 506(ii) of IPC	S.Ayyapparaja
31	2524/2021	Subbaiah, S/o.Duraisamy	64/ 2021	Silaiman	420 109 of IPC and Sec.67 IT Act.	R.Kanagavelpandian
32	2525/2021	1. Alagumurugan, (A1), S/o.Mani @ Mani Andar 2. Vickram (A3), S/o.Gunasekaran	50/ 2021	Sholavandh an	294(b) 323 326 and 506(ii) of IPC	I.Kannan
33	2526/2021	1. Sundarapandian (A2), S/o.Palanivel 2. Aeron Stanley (A3), S/o.Charles	134/ 2021	Melur	294(b) 3(1) of TNPPDL Act	M.Kannan
34	2527/2021	Saravanakumar, S/o.Veeranan	223/ 2021	Karimedu	294(b) 323 341 454 506(ii) and 34 of IPC	V.A.Dhana Aravindha Balaji

TIME EXTENSION PETITION

35	2528/2021	Alaguraja, S/o.Ilasukodi	691/2019	Usilamp atti Town	294(b) 323 and 506(i) IPC	M.Kubendiran
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SUSPENSION OF SENTENCE

36	Crlmp No.2134/ 2021 in CRLR No.67/2021	Rani, W/o.Azhagu	-	Karimedu		P.S.Senthilkumar
37	Crlmp No.2529/2021 in CRLA No.73/2021	Pandi @ Pattaipandi @ Pandiarajan, S/o.Ponnusamy Nadar	229/2013	CSCID P.S. Madurai		P.Murugan